

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

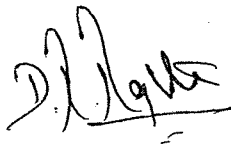
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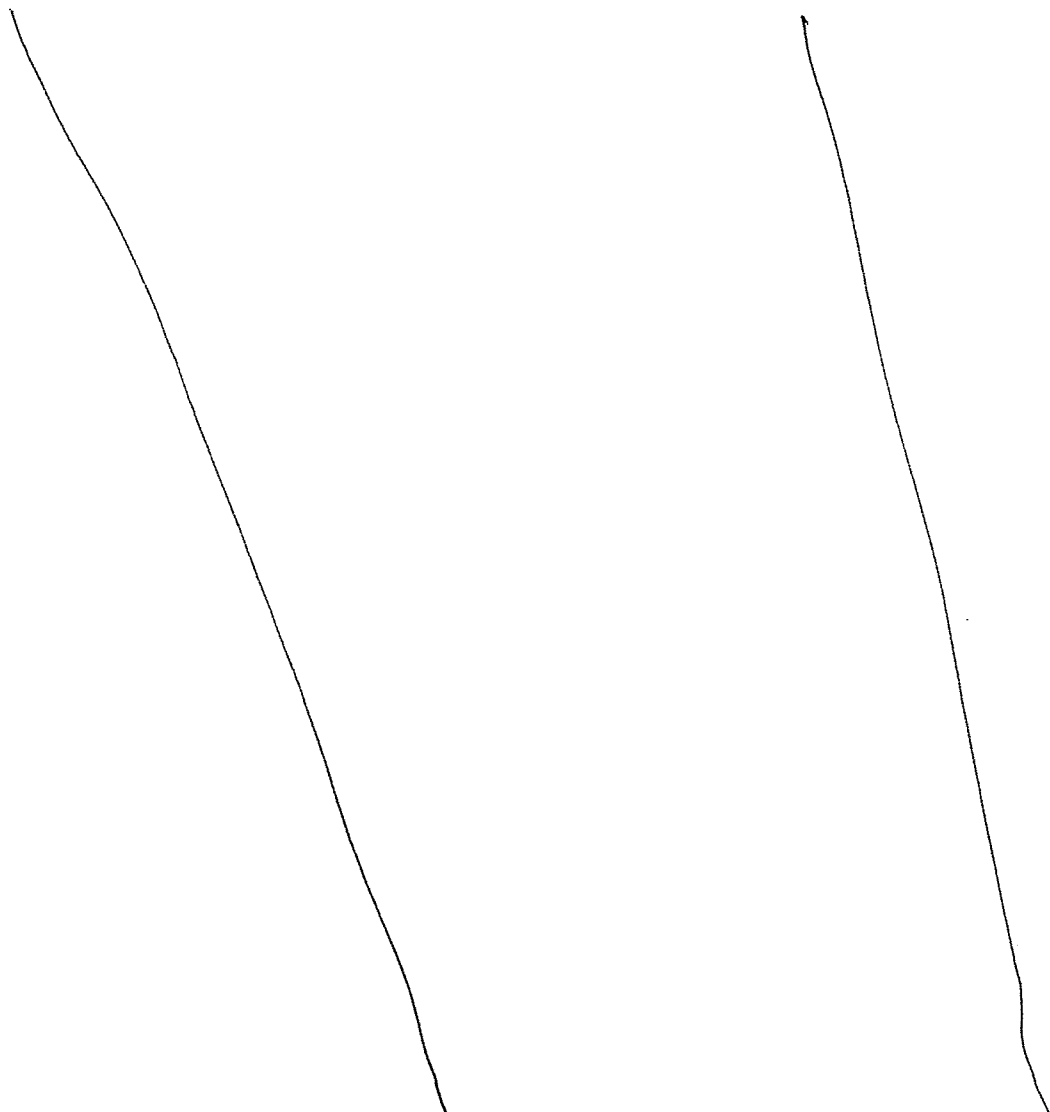
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 26/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/526/2019  
NAME OF THE PETITIONER(S) : SANGUINE LOGISTICS PVT LTD  
NAME OF THE RESPONDENT(S) : FILTERMAX SYSTEM PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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1)	D. L. S. HUNASA	Counsel for the Petitioner	
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(19)

[IBA/526/2019]

**ORDER**

On the Joint Memo of Compromise filed by the parties, this IBA/526/2019 is hereby **dismissed as withdrawn.**

  
**(S.VIJAYARAGHAVAN)**  
**Member (Technical)**

  
**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

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